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Kendriya Vidyalaya Sangthan nominated teachers to undergo a special B. P. Ed. (summer course) in three semesters in Lakshmi Bal National College of Physical Education (LNC-PE) Gwalior. The Board of Governors of Kendriva Vidyalaya Sangathan at its meeting held on 21.12.1988 decided that Yoga should be taught as a separate discipline and as such it would not be necessary for Yoga teachers to undergo the course in Physical Education. However out of 95 Yoga teachers who have since acquired the B.P. Ed. qualicafition, 76 Yoga teachers have given their option to foe absorbed as PET's. The question of formal regularisation of these employees as PET's would be placed before the Board of Governors of the Sangathan. In this context, the Kendriya Vidyalaya Sangathan has found that the Yoga teachers who have not opted for acquiring B.P. Ed. qualification fell into the following categories.

(i) Graduates without Yoga training for a minimum of nine months.

(ii) "Under-gaduates who had the requisite Yoga qualification.

(iii) Under-graduates who had not had the requisite Yoga qualification.

The Sangathan has decided that the above categories of teachers should acquire the qualifications of Graduation and/or Yoga training to be regularised as Yoga teachers. Until they acquire these qualifications they would be continued as ad-hoc Yoga! teachers.

PAPERS LAID ON THE TABLE

Report of the Comptroller and Auditor General of India—Union Gov-eminent, (Commercial), 1989—An Analysis of Oil Pricing arrangements.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): Madam, On behalf of Shri M. S. Gurupadaswamy I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India ----Union Government (Commercial) 1S89-An analysis of oil pricing arrangements. [Placed in Library. See No. LT-823/09].

- I. Report and Accounts (1988-89) of the Bal Bhavan Society (India), New Delhi and related papers.
- II. Report and Accounts (1988-89); of the Indian Museum, Calcutta and related papers.
- III. Report and accounts (1988-89) of the Indian Institute of Manage-ment, Bangalore and related ^ papers.
- IV. Report and Accounts (1988-89) of the Pondicherry University and related papers.

V. Accounts (1988-89) of the Visva Bharati, Santiniketan and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) (a) Annual Report and Accounts of the Bal Bhavan Society (India), New Delhi, for the year 1988-89 together with the Auditors' Report on the Accounts.

(b)' Statement by Government accepting the Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) *See* No. , LT-936/90]

(ii) (a) Annual Report and Ac-) counts of the Indian Museum, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Museum.